

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 205
(IB)-71(ND)2019
IA-1077/2020

IN THE MATTER OF:

**M/s. Edelweiss Assets Reconstruction
Company Ltd.**

...

Applicant

Versus

M/s. Pawan Doot Estate Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016(CIRP)

Order delivered on 26.09.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Respondent : Mr. P. Nagesh Sr. Adv, Ms. Astha Gupta, Adv on
behalf of Hem Singh Bharana

For the RP : Mr. Sanjay Bhatt, Adv

ORDER

Due to paucity of time, the matter is re-notified to 18.10.2022.


(T.S. SINGH)
COURT OFFICER